

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11338/2017

(Arising out of impugned final judgment and order dated 29-07-2010 in SAD No. 1896/2009 SAD No. 954/2009 SAD No. 1113/2009 passed by the High Court Of Judicature At Allahabad)

SATYA PRAKASH SRIVASTAVA ETC.ETC.

Petitioner(s)

VERSUS

STATE OF UP & ORS.ETC.ETC.

Respondent(s)

(IA No.56372/2017-CONDONATION OF DELAY IN FILING and IA No.56374/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.56373/2017-CONDONATION OF DELAY IN REFILING)

WITH

Diary No(s). 6175/2017 (XI)

FOR CONDONATION OF DELAY IN FILING ON IA 71081/2017

FOR CONDONATION OF DELAY IN REFILING ON IA 71083/2017)

Date : 20-11-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Dinesh S. Badiar,Adv.
Mr. Rajeev Kumar Gupta,Adv.
Mr. Balraj Dewan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with Civil Appeal Nos. 9142-9144 of 2010.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER